

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2020**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

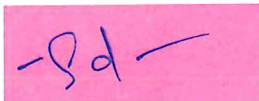
SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

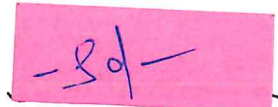
Present:

Mr. Shweta Thakur, Counsel for IRP
ORDER

CA-189/2020 has been filed as a status report in respect of the Constitution of the CoC. It however, appears that no meeting of the CoC has convened so far. Let steps be taken and this Bench be apprised of further developments. To come up on 23rd January, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**